Written Answers to

Revision of definition of MSME

2083. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether there is any proposal before the Ministry to revise the definition of micro, small and medium enterprises (MSME);
 - (b) if so, the details thereof; and
- (c) the other changes that the Ministry proposes so as to help micro, small and medium enterprises in the country?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) and (b) The micro, small and medium enterprises (MSMEs) are defined under the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006. Several suggestions for the amendment to the Act have been received from various Associations.

(c) The Government helps and facilitates promotion and development of MSMEs through implementation of various Schemes/Programmes relating to credit, infrastructure development, technology upgradation, marketing, entrepreneurial / skill development, etc. Review of these schemes and introduction of new schemes and programmes as per felt needs is a continuous process.

Higher borrowing cost for MSMEs

2084. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether micro, small and medium enterprises (MSMEs) in India are subject to high borrowing costs which makes them less competitive;
- (b) whether MSMEs are facing severe challenges like obsolete technology, non availability of raw material, infrastructural constraints, inadequate and delayed credit and managerial deficiencies;
 - (c) if so, the measures Government is taking to improve the situation; and
 - (d) if not, the reasons therefor?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) Yes, Sir.